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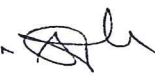
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/628/ (IB)/2017
NAME OF THE PETITIONER(S) : M R VENTURE
NAME OF THE RESPONDENT(S) : ROYAL SPLENDER DEVELOPERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	ADVOCATE	SIGNATURE
1.	M. SUNIL KUMAR	REPRESENTATION BY WHOM		M. 

1. M. SUNIL KUMAR (ADVOCATE) M. 
COUNSEL FOR APPLICANT

ORDER

Counsel for petitioner present and prayed for time to file a memo suggesting the name of the IRP. Time is extended at request. Put up on 30.11.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)